GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4858 ANSWERED ON:26.04.2010 FDI IN DEFENCE SECTOR

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Will the Minister of DEFENCE be pleased to state:

- (a) the details of the foreign investment in the indigenous defence production during the last three years;
- (b) whether the Government proposes to step up Foreign Direct Investment (FDI) in the defence sector;
- (c) if so, the details thereof including the proposals of investment received from the foreign firms;
- (d) the guidelines framed by the Government to regulate and monitor the working of the foreign manufacturers;
- (e) whether the existing defence production units are also proposed to be privatized under the new reforms; and
- (f) if so, the details thereof including the level of privatization achieved so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Details of foreign investment, as approved by FIPB, in the domestic

Defence Production during the last three years is enclosed at Annex-A.

- (b) No, Madam.
- (c) Not Applicable in view of Answer to (b) above.
- (d) No such specific guidelines for foreign companies have been framed; however the Joint Venture companies will be bound by the licensing guidelines of the defence sector.
- (e) No, Madam.
- (f) Not applicable in view of Answer to (e) above.